

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6013

ANSWERED ON:26.04.2001

IRREGULARITIES IN ICAR

BALIRAM;CHANDRA PRATAP SINGH;HARIBHAU MAHALE;RAGHUNATH JHA;RAMDAS ATHAWALE;RAVINDRA KUMAR PANDEY;VARKALA RADHAKRISHNAN

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the procurement of computers worth Rs. 34 crore has run into problems as reported in `Danik Jagran` dated February 17, 2001;
- (b) if so, the factual position in this regard;
- (c) whether the officers who raised the above issue at higher level have also been degraded and transferred to some other Department;
- (d) if so, the details thereof alongwith the justification therefor;
- (e) whether any enquiry has been conducted in this regard;
- (f) if so, the findings thereof; and (g) the action taken or proposed to be taken against the officers found guilty in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. DEBENDRA PRADHAN)

- (a) No, Sir.
- (b) Not applicable in view of (a) above.
- (c) No, Sir. The official was appointed on a tenurial post in ICAR headquarters and has been reverted back to his original institute and the post where he last served. This was done due to his consistently poor performance.
- (d), (e) & (f) : Not applicable in view of (c) above.
- (g) Not applicable in view of (a) to (f) above.